

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 6620
TO BE ANSWERED ON 06.04.2018

Environmental Clearance

6620 SHRIMATI RITA TARAI

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether certain proposals are not being heard for grant of Terms of Reference (ToR) from the Ministry;
- (b) if so, the reasons therefor;
- (c) whether the lessees based on the ToR granted will be conducting the EIA/ EMP studies at its own cost and if so, the details thereof;
- (d) whether the final decision for grant of environmental clearance lies with the Ministry after receiving the carrying capacity study report by NEERI, Nagpur; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) to (e) Some proposals for Environmental Clearance/Terms of Reference (EC/ToR) were kept on hold for assessment of carrying capacity related to iron and/or manganese ore mining in the State of Odisha which was assigned to National Environmental Engineering Research Institute (NEERI). The report of NEERI has been finalized and such cases are being considered by the Expert Appraisal Committee (EAC) for grant of ToR/EC. The Environmental Impact Assessment/ Environmental Management Plan (EIA/EMP) studies are to be undertaken by the project proponent at their own cost. Final approval of EC lies with the Ministry after due appraisal by EAC.
